

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2174**  
ANSWERED ON 15/03/2022

**INCLUSION OF SCHEME UNDER MGNREGS**

2174. SHRIMATI GOMATI SAI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Scheme of the State Governments can be included under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, whether the NARVA GARWA GHRUVA and BADI Scheme run by the State Government of Chhattisgarh have been included under MGNREGS;
- (c) if not, the manner in which the said scheme of the State Government of Chhattisgarh is likely to be included under MGNREGS?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) Para 6 of Schedule-I of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, lays down that “The State Government shall take concrete steps to achieve effective inter-departmental convergence till the last mile implementation level of the works under the Scheme with other Government Schemes/programmes so as to improve the quality and productivity of assets, and bring in synergy to holistically address the multiple dimensions of poverty in a sustainable manner”.

(b) As per the information shared by the State Government of Chhattisgarh, permissible works under Mahatma Gandhi National Rural Employment Guarantee Scheme have been taken up under convergence with NARVA GARWA GHRUVA and BADI Schemes.

(c) Does not arise.

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